

has developed a low cost janata-water-filter assembly;

(b) whether Ceramic Water-filter candles developed at the institute for obtaining bacteria-free water for drinking have recently gone into production which will replace the "stera-syl" type imported candle;

(c) whether it will cost to consumers only one-fifth of the set available in the market, and

(d) if so, what steps Government propose to take to popularise this set and give an impetus to the country made articles?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) and (b). Yes, Sir.

(c) The price will be considerably less than that of the imported candles.

(d) The process for manufacturing filter candle has already been released through the National Research Development Corporation of India, New Delhi to three firms, one of whom has gone into production. Several other firms have also shown interest and steps are underway to release the process to them. Besides, the All India Handicraft Board and Khadi & Village Industries Commission are being approached to popularise the low cost set.

Fake University Degrees and School Certificates Racket

2363. **SHRI JAGANNATH MISHRA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CID of Delhi has investigated the case of racket in fake University degrees and school certificates; and

(b) if so, the results of the investigation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). No such case was investigated by CID of Delhi Police. However, two cases FIR No. 387 dated 25-9-1974 u/s 420/488/471/120-B IPC and FIR No. 466/75 u/s 420/471 IPC dated 27-10-1975 were registered at PS R.K. Puram and P. S. Hgzarat Nizamuddin respectively. In the first case the Principal of a College in New Delhi made a complaint to the police that one person had secured admission in his College in B.A. Part (VI) on the basis of forged marksheet of B.A. Part (I). The investigation of the case has been completed and 9 persons have been arrested. In the other case a student had complained to the police about issue of forged certificate of a University to him by a Principal of a College in New Delhi on payment of Rs 500/-. The case is under investigation.

Bengali News Bulletin from A.I.R., Silchar

2364 **SHRI SAKTI KUMAR SARKAR:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering any proposal to start Bengali news bulletin from All India Radio, Silchar, and

(b) if so, when?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) : The proposal is under consideration.

International News Agency

2365. **SHRI S. N. SINGH DEO:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposed international News Agency has been set up; and

(b) if so, whether foreign language knowing C.I.S. officers will be trained in this regard?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) There is no proposal to set up an international news agency. However, there is a proposal to develop a pool of news agencies of the non-aligned countries.

(b) The question does not arise

Working hours of Chowkidars in M.E.S.

2366 SHRI RAMAVATAR SHASTRI: Will the Minister of DEFENCE be pleased to state

(a) whether hours of work for the vacant building chowkidars working in MES formations have been fixed by Government,

(b) whether they have to work for twenty four hours without payment of any extra remuneration by the authorities, and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c). Chowkidars engaged by MES formations for looking after vacant buildings are required to live in the premises of vacant buildings and, for this purpose, they are allowed free accommodation in such premises. They are ordinarily permitted to take one day (24 hours) off duty in every fortnight. In the circumstances the question of allowing any extra remuneration does not arise

Dacoity in village Mundka, Delhi

2367. SHRI P. M. SAYEED. Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a gruesome dacoity took place in village Mundka situated in the State of Delhi (zone 41) at night between 28th and 29th December, 1975,

(b) whether the police have since investigated the case and rounded up the dacoits

(c) whether Government have received any complaint regarding investigations made by the police in this case and

(d) if so whether Government propose to hand over the case to Central Bureau of Investigation for proper investigation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir

(b) A case FIR No 422 dated 29-12-1975 u/s 395 397/366/376 IPC and 27/54/59 Arms Act has been registered at PS Nangloi and a large number of persons have been interrogated

(c) Yes Sir

(d) No, Sir However, it has been decided to entrust the further investigation of the case to the Crime Branch of the Delhi Police

A.I.R. Units at Mangalore and Brahmavar

2368 SHRI P. R. SHENOY Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the time by which broadcasting will be commenced in Mangalore and Brahmavar units of the A.I.R.; and